

National Company Law Tribunal

Allahabad Bench

CP NO. 161/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: *Gala Insurance & Financial Advisers Ltd Vs ROC*

SECTION OF THE COMPANIES ACT/I & B CODE: *252 of the Companies Act, 2013*

| <u>Sl. NO.</u> | <u>Name</u>             | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------------|--------------------|-----------------------|------------------|
| 1.             | <i>Ankit Kr. Singh</i>  | <i>PCS</i>         | <i>Petitioner</i>     | <i>Ankit</i>     |
| 2.             | <i>Krishna Dev Vyas</i> | <i>Adv.</i>        | <i>ROC</i>            | <i>RK</i>        |

CP No.161/ALD/2017

Sh. Ankit Kumar Singh PCS for the petitioner. Sh. Krishna Dev Vyas CGSC for the ROC. The present case is filed as a fresh case seeking for Restoration of the name of the company in the Register of the ROC Kanpur. A copy of the present petition be provided to the learned CGSC as well as to the O/o ROC Kanpur.

The matter be listed on 21<sup>st</sup> December, 2017.

Dated: 24.11.2017

Typed by:  
MD. Zaid  
(Stenographer)

*Sd*  
Shri H.P. Chaturvedi, Member (Judicial)